IN THE CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

OA 1670/93

New Delhi this the 10th day of December, 1998.



Hon'ble Smt.Lakshmi Swaminathan, Member(J) Hon'ble Shri N.Sahu, Member (A)

Shri D.P.Batra
Assistant,
Directorate of Plan
ADGES
Air Headquarter,
New Delhi-110011

... Applicant

(By Advocate Shri B.S. Mainee)

Versus

Union of India through

- The Secretary, Ministry of Defence, South Block, New Delhi.
- 2. The Chief Administrative Officer, Ministry of Defence, DHQ PO New Delhi-110011

... Respondents

(None for the respondents)

ORDER (ORAL)

(Hon'ble Smt.Lakshmi Swaminathan, Member (J)

Shri B.S. Mainee, learned counsel submits that on instructions from the applicant ne seeks permission to withdraw the OA as the reliefs prayed for in the OA have already been granted.

In the above circumstances, OA is dismissed as

withdrawn.

(N.Sahu) Member (A)

Oc to

(Smt. Lakshmi Swaminathan)

Member (J)

sk